

ing counter, no waiting room, no shed and no stoppage of any important train;

(c) whether the said Railway Station is in memory of Dr. Rajendra Prasad but even the fringe of the promise has not been fulfilled; and

(d) whether Government propose to initiate crash programme to bring wide scale improvement of the Station?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (d). Rajendra Puri Bihar is a contractor operated halt station and not a full fledged station, hence minimum facilities/amenities have been provided at this halt. This station was named as per extant rules on the recommendation of Bihar Government. The facilities and amenities like parking space, waiting room, platform shed etc. are not provided on account of low volume of traffic dealt with at halt stations. Four Up and four Dn passenger trains are stopping at this halt station. As this is only a halt station, important Mail and Express trains are not permitted to stop here. This Ministry is not aware of any assurance given in the past. However, more facilities as admissible at a halt station will be provided at this station also on a programmed basis subject to availability of funds.

लेखा विभाग में अपने वेतनमानों पर अवरुद्ध कर्मचारी

6219. श्री रामावतार शास्त्री: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या रेलवे के लेखा तथा अन्य विभागों के श्रेणी तीन और चार के अनेक कर्मचारी अपने वेतनमानों के अंतिम छोर पर रुके हुए हैं;

(ख) क्या यह प्रश्न लम्बी अवधि से संयुक्त परामर्शदायी तंत्र (जे. सी. एम.) के विचाराधीन है;

(ग) यदि हां, तो क्या सरकार ऐसे कर्मचारियों को वित्तीय सहायता देने के किसी प्रस्ताव पर विचार कर रही है;

(ब) यदि हां, तो इस प्रस्ताव को कब तक क्रियान्वित किया जायेगा; और

(ड) यदि नहीं तो इसके क्या कारण हैं?

रेल मंत्रालय में उप मंत्री (श्री मल्लिकार्जुन): (क) से (ड). रेलों के विभिन्न विभागों में कार्य कर रहे तीर्थ और चतुर्थ श्रेणी के कर्मचारियों की विभिन्न कोटियों में रूद्धता की सही-सही संख्या तत्काल उपलब्ध नहीं है। लेकिन, रूद्धता की यह समस्या केन्द्रीय सरकार के सभी विभागों के लिए आम बात है। उन सरकारी कर्मचारियों को, जो अपने वेतनमान के अधिकतम पर रुके हुए हैं, राहत देने के तरीके के प्रश्न पर संयुक्त परामर्श समिति के अंतर्गत राष्ट्रीय परिषद् की एक समिति द्वारा अलग से जांच की जा रही है। इस संबंध में कब तक निर्णय ले लिया जायेगा यह इस समय बतलाना सम्भव नहीं है।

Fixation of reservation berths

6220. SHRI SHIVENDRA BAHADUR SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) the principles on the basis of which quota of reservation of berths is fixed on Western Railways;

(b) whether it is a fact that District quarters, Head quarters of Central Reserve Police, Sub-Divisional Headquarters in Mandsaur Parliamentary Constituency have not been considered for reservation of quota of berths in different trains, whereas innumerable berths reservation is done in other stations; and

(c) if so, what action is proposed to be taken by his Ministry in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Reservation quotas in trains are allotted to intermediate stations after taking into account the total accommodation available on the train, demands from train originating stations as well as other important stations from where the traffic is sizeable and regular.